

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 116
(IB)-37(PB)/2018

IN THE MATTER OF:

Dinesh Kumar Jain & Ors	...	Applicant/Petitioner
Vs.		
Fantastic Buildcon Pvt Ltd. & Ors.	...	Respondent.

Order under Section 7 of Insolvency & Bankruptcy Code in liq.

Order delivered on 11.03.2020

Coram:

SH. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (JUDICIAL)

SH. HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

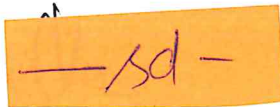
PRESENTS:

For the Petitioner: Mr. Krishana Kumar, Mr. Srujana Suman, Mr. S.C. Nanda, Mr. Rakesh Kumar, Advs.
For the liquidator: Mr. O.P. Vijay, Mr. Vinod, Mr. A. Lenin, Ms. Shivani, Mr. Vitesh Jain, Advs.

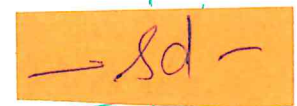
ORDER

Due to paucity of time, as the Judicial Member has to hold two more Benches, matter could not be taken up.

List on 15.04.2020.



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)



(CH. MOHD. SHRIEF TARIQ)
MEMBER (JUDICIAL)